

ITEM NO.801

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 61/2022

BAUWA @ ANUJ

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No. 229706 of 2024 - Application for bail.

Date : 27-03-2025 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) : Mr. Sandeep Kumar Jha, AOR
Mr. Harshvardhan, Adv.

For Respondent(s) : Mr. Adarsh Upadhyay, AOR

UPON mentioning the Court made the following
O R D E R

List the IA No. 229706 of 2024 on 7th April, 2025.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)